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## IN THE HIGH COURT OF DELHI AT NEW DELHI

O.M.P. (COMM) 486/2023, I.A. 23953/2023 +

## M/S SUPREME INFRASTRUCTURE INDIA LIMITED

.....Petitioner

Mr. Ashish Mohan, Mr. Subhro Through:

> Prokas Mukherjee, Ms. Sagrika

Tanwar, Advocates

versus

**ENGINEER** IN CHIEF. ARMY **HEADQUARTERS** REPRESENTED THROUGH THE DIRECTOR GENERAL OF THE MARRIED ACCOMODATION PROJECT ....Respondent Through: Mr. Ripu Daman Bhardwaj, CGSC

**CORAM:** HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 06.11.2024

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In view of the Inspecting Judges Committee Meeting, the present matter could not be taken up today.

List on 06.02.2025.

SUBRAMONIUM PRASAD, J

**NOVEMBER 6, 2024** 

S. Zakir